Supplementary Cause List-2 Sr. No. 4

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

CSA No. 1/2013 IA No. 1/2013

Omkar Singh and another

.....Appellant (s)

Through: - Mr. G. S. Thakur, Advocate (on Audio Call from residence in Jammu)

V/s

Rajinder Singh

....Respondent (s)

Through:- Mr. Rakesh Singh Salathia, Advocate (on Audio Call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 05.06.2020

Mr. G. S. Thakur, learned counsel for the appellants seeks some time to file an application for placing on record additional documents. Time is granted.

Let the needful be done before the next date of hearing.

List again on 15.06.2020.

(RAJNESH OSWAL) JUDGE

Jammu 05.06.2020 (Muneesh)